

ITEM NO.33

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

Petition(s) for Special Leave to Appeal (C) No(s). 340/2023

RAMMI DEVI & ORS.

Petitioner(s)

VERSUS

BHAGWANDAS & ORS.

Respondent(s)

Date : 18-09-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pramit Saxena, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent no.2, there is no appearance.

Await service report in respect of respondent nos.1 and 3.

List again on 20.11.2023.

PUNEET SEHGAL
Registrar

pm